THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) Yes, Sir.

- (b) Posts of Video Executive have been created only for those Doordarshan Kendras which have regular studios.
 - (c) No, Sir.
- (d) Recruitment rules for the posts of Video Executive are being finanli-sed in consultation with required agencies like Department of Personnel, Public Grievances and Penson, and Union Public Sservice Commission.

Telecasting of pogrammes from Kerala on Doordarshan

- 1693. SHRI THOMAS KUTHIRAVA. TTOM: Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:
- (a) the number of programmes from Kerala shown during the last three yean; in the National Programme of Music and dance on Doordarshan so far; and
- (b) what steps Government propose to take for showing more programmes rela-ing to Kerala on Doordarshan?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GAD-GIL)-(a) The Following three programmes from Kerala were telecast by Doordarshan in the National Programme of music and dance during the last three years:

Programmes

Date of telecast

- (i) Folk Art of Kerala Traditional Dances 1-5-1985
- (ii) Padmashri Kalsmanda- 9-7-1986 lam Krishnan Nair—A documentary on K^thnkali Dancer Shri Krishnan Nair (iii) Flute recital by Shri 8-1986

Sri Krishnan

(b) A number of programmes relating, to Kerala have been planned to be telecast in future:

to Questions

- (i) "Kerala Se"—A subtitled programme in Malayalam to be shown in> the series from the states,
- (ii) A documentary on the Kerala State under the series States of the Union'.
 - (iii) Programme on Onam festival.
- 'Pariwarthan'—Changing scene in Kerala.
- (v) "The Fertilizers & Chemicals Travancore Ltd., Alwaye, Kerala".
- (v) Documentary on "Indian Rare Earths Ltd., Kerala.
- (vi) Documentary on Wood Carvings of Kerala.
 - (viii) A feature on Kivalam-Tourist Spot in Kerala.
 - (ix) A programme on 'Panch Pad-yam' in the series 'Folklore and Traditional Arts'.
 - (x) A programme featuring Shri N.V. Krishna Warriar-Malavalam Poet under the series 'Kavi Aur Kavita'.
 - (xi) Programme on (1) Thayam-baka. (2) Padayan, (3) Kalaripayattu.
 - (xii) Programme on Decoration from Couch Shells.
 - (xiii) A documentary on Kalamaodalam-Kerala.
 - (xiv) A programme on Ms. P. T. Usha.
 - (vx) Classical vocal (Karnatak) by
 - (1) M. Harihara Subramarrya Iyer
 - (2) S. Ratnakaran
 - (3) Anantalakshmi Venkataraman
 - (4) Kamala Kailasanathan
 - (xvi) Instrumental Music by
 - (I) Veena Vadan Rs Venkata raman

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(2) Nagaswaram — Thiruvilwa Jayshankar.

News-regarding death of Shrl K. C. Sebastian former Member of Parliament

1694. SHRI THOMAS KUTHIRAVAT-IOM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Mr. Pathanjali, Chief News Editor, Doordarshan had objected to the inclusion of a news item regarding the death of Mr. K. C. Sebas tian, former Kerala Journalist and a for mer Rajya Sabha Member in the T.V. news bulletin of July 20, 1986, despite the fact that both PTI and UNI as well as the All India Radio had flashed the news in details in the national network; and
- (b) if so, what are the views of Gov ernment in this regard and what action Government are going to take against the officer?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GAD-GIL):
(a) No, Sir.

(b) Does not arise.

Loss of life and property due to earthquake in Kangra District of Himachai Pradesh

1695. SHRIMATI RENUKA CHOW-DHURY: Will the Minister of AGRICUL-TURE be pleased to state:

- (a) what is the loss of life and property caused by the recent earth-quake in Kangra District of Himachai Pradesh;
- (b) whether the affected population has been provided necessary relief by the Central Government and properly rehabilitated;
 - (c) if so, what are the details thereof;
- (d) whether it i_s a fact that the assistance is not properly distributed and even persons who have not suffered any toss

are also getting it through fake declarations and political intereference; and

(e) the manner in which the Central Government would ensure that the needy and affected persons are given adequate relief?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGEN-DRA MAKWANA): (a) According to the memorandum submitted by the State Government, the loss of life and property caused by the recent earthquake in Kangra District is as under:—

- (i) Human lives lost—3.
- (ii) Damage to public property 670.71 lakhs.
- (b) and (c) As soon as the report of earthquake was received a Reconnaissance Team was deputed to visit the affected areas. Based on the recommendations of the Reconnaissance Team, an amount of Rs. 5.00 crores was released on 15-5-1986 as Ways and Means advance to the State Government for immediate relief works. Subsequently, a Central Team visited the State from 4th to 8th July, 1986 to assess the requirement of Central assistance. The report of the Central Team is under consideration.
- (d) and (e) The administration of relief to the agected persons is the responsibility of the State Government. No reports of misuse of Central assistance have been received by Central Government.

Sale of R. S. P. slabs produced at Bofcaro and Rourkela Steel Plants

1696. SHRI K. VASUDEVA PANIC-KER: Will the Minister of STEEL AND ¹ MINES be pleased to state.

- (a) what is the cost of production of R.S.P. slabs produced by Bokaro and Rourkela steel plants;
- (b) what is the price atat which *«» have Been proposed to be sold in the month of April, 1988 at Gbazfohtur;